

**THE INCOME TAX APPELLATE TRIBUNAL
DELHIBENCH 'E', NEW DELHI**

Before Dr. B. R. R. Kumar, Accountant Member

Sh. Yogesh Kumar US, Judicial Member

ITA No. 7786/Del/2019 : Asstt. Year : 2015-16

Om Pizza & Eats India Pvt. Ltd., C/o Deloitte Haskin & Sells LLP, 7 th Floor, Building-10, Tower-B, DLF Cyber City, Gurgaon	Vs	Addl. CIT, Special Range-7, New Delhi-110002
(APPELLANT)		(RESPONDENT)
PAN No. AAACO7685C		

**Assessee by : Sh. Ankur Tripathi, Adv.
Revenue by : Ms. Sarita Kumari, CIT DR**

Date of Hearing: 07.12.2022

Date of Pronouncement: 03.03.2023

ORDER

Per Dr. B. R. R. Kumar, Accountant Member:

The present appeal has been filed by the assessee against the order of Id. CIT(A)-38, New Delhi dated 25.07.2019.

2. Owing to the order of the Hon'ble NCLT, the Id. AR submitted that the assessee would like to withdraw the appeal. Hence, the same is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed as in fruituous.

Order Pronounced in the Open Court on 03/03/2023.

Sd/-

**(Yogesh Kumar US)
Judicial Member**

Sd/-

**(Dr. B. R. R. Kumar)
Accountant Member**

Dated: 03/03/2023

Subodh Kumar, Sr. PS